

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process)
Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF M/s BUENO GIG FINANCE
PRIVATE LIMITED**

1	Name of Corporate Person	Bueno Gig Finance Private Limited
2	Date of Incorporation of Corporate Person	27/12/2021
3	Authority under which corporate person is incorporated/ registered	RoC Delhi
4	Corporate Identity Number / Limited Liability Identity Number of corporate person	U65990HR2021PTC100152
5	Address of the Registered Office and Principal office (if any) of Corporate Person	Plot No 745, 2 nd Floor, Udyog Vihar – V, Gurgaon, Gurugram, Haryana, India – 122016
6	Liquidation Commencement Date of Corporate Person	09/09/2025
7	Name, address, email address, telephone number and the registration number of the Liquidator	Name: Vinit Gajendra Gangwal Address: Office No.503, Varun capital, CTS No.364+365/13, Off. J. M. Road, Bharat Petroleum Lane, Next to Citiotel, Shivajinagar, Pune, Maharashtra – 411 005 Email Id: ip.buenogig@sankalp-ipe.com Telephone: 9850823110 Registration Number: IBBI/IPA-002/IP-N00091/2017-2018/10235
8	Last date for submission of claims	09/10/2025

Notice is hereby given that the **M/s Bueno Gig Finance Private Limited** has commenced voluntary liquidation on 09th September, 2025.

The stakeholders of M/s Bueno Gig Finance Private Limited are hereby called upon to submit a proof of their claims, **on or before 09th October, 2025** to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Vinit Gajendra Gangwal
Liquidator

11th September, 2025